ANNEXURE 3

Name of the corporate debtor: M/s Manju J Homes India Limited; Date of commencement of CIRP: 02.09.2019; List of creditors as on: 17.05.2022

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			•		21					29,45,92,159	29,45,92,159		Total	_
Admitted		,		1	21.00	NO	1	Having charge on Land bearing Khasra No. 1113 & 1114	Secured	29,45,92,159 Secured	29,45,92,159	01-Oct-2019	Punjab National Bank	1 P
claim not claim under Remarks, if any admitted verification	claim under	claim not claim under	mutual dues, that may be set-off	contingent	Whether % voting Related share in Party? CoC	Whether Related Party?	Amount covered by guarantee	Amount covered by security interest	Nature of claim	Amount of claim admitted	Date of Receipt Amount claimed	Date of Receipt	Name of creditor	Sl. No.
	Amount of	Amount of	Amount of any	Amount of				Details of Claims Admitted			Details of claim received	Details of		

